## GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:4223 ANSWERED ON:19.08.2010 WITHDRAWAL OF NON DOMESTIC ESSENTIAL LPG CONNECTIONS Antony Shri Anto

## Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has received any representations regarding withdrawal of non-domestic essential cooking gas LPG connections to Charitable Institutions, Convents, Ashrams, Old Age Home, Orphanges;
- (b) if so, the details thereof;
- (c) whether the Government has issued notices to such organizations to convert their non-domestic essential cooking gas connections to commercial gas connections;
- (d) if so, the details thereof;
- (e) whether the Indian Oil Corporation Ltd. is issuing such notices to such institutions;
- (f) if so, the details thereof;
- (g) whether the Government has any plan to sustain the existing facility to such organizations; and
- (h) if so, the details thereof?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) to (f): Yes, Madam. Representations have been received from the Members of Parliament and Ministers requesting to maintain exempted category LPG supplies to the Institutions/Organizations etc.

Indian Oil Corporation Limited (IOC) has issued letter to some Institutions/Organizations in the State of Kerala to convert their LPG connection from Non-Domestic Exempted Category (NDEC) to commercial category due to misuse of domestic LPG. However, the NDEC is being resumed subject to providing required eligibility documents by the Institutions/Organizations as per requirement of the policy governing NDEC connections.

Representations have also been received from some Institutions/ Organizations in the State of Andhra Pradesh to maintain the NDEC status which are taken care of by IOC as per the policy/guidelines.

(g) & (h): Government have not taken any decision to withdraw such facility.